



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat
Srinagar/Jammu

Notification

29
Jammu, the March, 2019

SRO 236 in exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat 1989, the Government hereby appoint the following officers to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within territorial jurisdiction as may be assigned to them by the District Magistrate Baramulla till Lok Sabha Election 2019 is over.

S.No	Name of the Officer	Designation	Present place of posting
1	Muffad Ahmad Khan	Principal	HSS Uri
2	Manzoor Ahmad Wani	Principal	HSS Dangiwacha
3	Altaf Hussain Tara	Principal	HSS Hadipora
4	Mohammad Shaban	Principal	HSS Doabgah
5	Abdul rashid Mir	ZEO	Singhpora Kalan
6	Bashir Ahmad Khan	ZEPO	Boniyar
7	Jasbir Singh	Principal	HSS Candoosa
8	Abdul Rashid Bhat	Principal	HSS Nehalpora
9	Sheikh Iftikhar Hussain	HDO	Bomi
10	Mohammad Yousuf Ganai	Principal	HSS Bomi
11	Bashir Ahmad Bhat	Lecturer	HSS Behradipora
12	Mushtaq Ahmad Bhat	JAEO	Tujar
13	Mohammad Ashraf Lone	AE MID	Baramulla
14	Gh Nabi Zargar	Principal	HSS Palhallan
15	Mohd Yousuf Gana	Principal	HSS Bomi
16	Mohd Sidiq Ganai	Principal	HSS Khaitangan
17	Peer Khurshid Ahmad	Principal	HSS Sherabad
18	Bashir Ahmad Lone	Principal	HSS Goshbugh
19	Mukhtar Ahmad Shah	Principal	HSS Chandiloora
20	Ab Latief Peer	Principal	HSS Authoora

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government,
Department of Law, Justice and Parliamentary Affairs
Dated - 29-03-2019

No. LD(P)95/5-1-Bla
Copy to the :-

1. Chief Electoral Officer, Jammu and Kashmir, Jammu.
2. Divisional Commissioner, Kashmir
3. District Magistrate, Baramulla. This is with reference to his letter No. DEOB/2019/17718 dated 26.03.2019.
4. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
5. SRO section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)

(Khurshid Ahmad Bhat)
Deputy Legal Remembrancer,
Department of Law, Justice & Parliamentary Affairs